

**C.P. No. 571/2016**

**Shree Bhawani Trademark Private Limited .....Petitioner**

**Order delivered on 20.11.2017**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**For the Petitioner(s): Ms. Mivedita R. Sarda, Advocate**

**Mr. R.B. Mathur, Senior Standing Counsel for Income Tax Department**

**ORDER**

For order, see C.P. No. 564/2016

20.11.2017  
Vineet